

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s).25264/2023

[Arising out of impugned final judgment and order dated 03-03-2023 in SAD No.49/2023 passed by the High Court of Judicature at Allahabad, Lucknow Bench]

DR. AMAR NATH SHARMA & ORS.

Petitioner(s)

VERSUS

MISSION DIRECTOR/CONVENER, EXECUTIVE COMMITTEE,
NATIONAL RURAL HEALTH MISSION, UP & ORS.

Respondent(s)

(IA No.211500/2023-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES and IA No. 211500/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Date : 22-04-2025 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA
HON'BLE MR. JUSTICE JOYMALYA BAGCHI

For Petitioner(s) : Mrs. V. Mohana, Sr. Adv. [Not Present]
Mr. Avinav Mukherjee, Sr. Adv.
Mr. Pratap Shanker, Adv.
Mr. Sanjeev Kumar Choudhary, Adv.
Ms. Shilpi Shrivastava, Adv.
Mr. Ankit Kumar, Adv.
Mr. Swetank Shantanu, AOR

For Respondent(s) : Mr. Anurag Kishore, AOR
Ms. Somna Drown, Adv.

Mr. Vikramjit Banerjee, A.S.G. [Not Present]
Mr. Sudarshan Lamba, AOR
Mr. Gautam Bharadwaj, Adv.
Mrs. Rukhmini Bobde, Adv.
Mr. Shashwat Anand, Adv.
Mr. Uday Bhan Singh, Adv.
Mr. Nachiketa Joshi, Adv.
Mr. Anmol Chandan, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List after two weeks.

(RAVI ARORA)
COURT MASTER (SH)

(NIDHI WASON)
COURT MASTER (NSH)